

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2034
ANSWERED ON:26.03.2012
PRIVATE DEVELOPERS
Sugumar Shri K.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has decided to cancel agreement with various private developers of road development;
- (b) if so, the details thereof;
- (c) whether the National Highways Authority of India (NHA) has prepared a contingency plan to take over the e-way and manage toll collection; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (d) No Madam. However, National Highways Authority of India (NHA) served a termination notice to the concessionaire of Delhi-Gurgaon BOT (Toll) project on 18.02.2012 due to their fundamental breach of agreement. Now the matter is sub-judice. Further action will be taken only after the outcome of the judgment of Hon'ble Court.